

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW
ORIGINAL APPLICATION NO: 20/2004.
this, the 30th day of January, 2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)

Hari Lal, aged about 45 years, son of Late Ram Dhari, working as Assistant Station Master, Kanpur Bridge Station, Northern Railway, Kanpur, and residing at Kanpur Bridge Railway Avas, T 4 A, Shuklaganj, Unnao.

...Applicant.

BY Advocate Shri R.K. Verma.

Versus

1. Union of India through General Manager, Northern Railway New Delhi.
2. Divisional Railway Manager(P) Northern Railway Hazratganj, Lucknow.

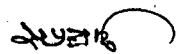
...Respondents.

BY Advocate Shri N.K. Agarwal.

BY SHRI S.P. ARYA MEMBER(A) ORDER(ORAL)

The applicant has been transferred from Kanpur Bridge Rly Station to Utarathia Station, Lucknow although, he was posted at Kanpur Railway Station on his own request. I find it expedient in the interest of justice to direct the respondents No. 2 to decide the representation of the applicant dated 10.1.2004 by a reasoned and speaking order and also to communicate the decision on the representation to the applicant. The order dated 6.1.2004 would not be implemented till the disposal of the representation. The petitioner may approach this forum again if his grievance still persist after disposal of the representation.

2. Accordingly, the O.A. is disposed of. No order as to costs.


MEMBER(A)